

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SRI KARUNAMBIKAI MILLS PRIVATE LIMITED Date of Commencement of Liquidation: 09-07-2019; List of Stakeholders as on Date: 23-02-2021; Name of IP: Mr. A R Ramasubramania Raja; Process Number: 1; Last 5 digitof registration number: 11982

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	842593253	1	842593253				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	1	1738469	1	1738469				Annexure 5
6	Operational creditors (Employees)	1	1677300	1	1677300				Annexure 6
7	Operational creditors (Government Dues)	2	222238295	1	1544160		220694135		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	125275410.44	17	95942990.62		29332419.82		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	1193522727.44	21	943496172.62	0	250026554.82	0	